

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:5140
ANSWERED ON:21.12.2000
SHIPBUILDING SUBSIDY SCHEME
VILAS BABURAO MUTTEMWAR

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government have decided to modify the existing Shipbuilding Subsidy Scheme;
- (b) if so, whether the Government also propose to make amendments in the Multinational Transportation of Goods Act, 1993;
- (c) whether Shipbuilding Subsidy Scheme, which was formulated in August, 1997 has been altered to provide for a flexible system of financing ship acquisition;
- (d) if so, whether the shipping department has decided to lay down guidelines so that processing of application for subsidy becomes transparent and time bound; and
- (e) if so, the time by which the legislation is likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

- (a) Yes. Sir.
- (b) A bill to amend some of the provisions of MMTG, Act 1993 was passed by the Rajya Sabha during this year's Monsoon Session while Lok Sabha has passed it in current Winter Session.
- (c) Yes. Sir.
- (d) & (e): Shipbuilding Subsidy Scheme that was brought into operation in August, 1997 has been modified recently so as to amplify its scope and to provide for a feasible system of raising funds for ship acquisition. Guidelines have also been laid down to streamline the procedure for deciding the eligibility for subsidy under the modified scheme in a time bound manner.